

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1143(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	BIDYUT DAS VS INSTA CONCRETEx PVT. LTD. & ORS.
UNDER SECTION	SEC. 58(3) SEC. 59

Appearances (via video conferencing/physically)

Mr. Ritoban Sarkar, Adv. : For Petitioner
Ms. Anshumala Bansal, Adv.
Ms. Prarthana S. Roy, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Pleadings are complete.
3. Post this matter on **27/6/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**